

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
(PART-I, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE No. 55 /2009-2014
NEW DELHI, DATED THE 9th April, 2010

In exercise of powers conferred under paragraph 2.4 of the Foreign Trade Policy 2009-2014, the Director General of Foreign Trade hereby notifies the following amendments/additions in Appendix 1 (List of Regional Authorities and their jurisdiction) in the Handbook of Procedures (Vol.I):

1. S. No. 16 of Appendix 1 of Handbook of Procedures (Vol.I) is amended as follows:

S.No. (1)	Name & Address (2)	Telephone No./Fax No./E-mail (3)	Territorial Jurisdiction (4)
16	The Joint Director General of Foreign Trade, 3rd Floor, Nirman Sadan, Behind Govt. Press, 52-A, Arera Hills, Bhopal - 462 011, Extension Counter of Joint Director General of Foreign Trade, Bhopal: Chaturvedi Mansion, 3 rd Floor, 26/4, Old Palasia, A.B. Road, Indore – 452018 (M.P.)	Tel: 0755-2553323 Fax: 0755-2553303 E-Mail: dgftbpl@mp.nic.in Tel: 0731-2561656 E-Mail: dgftind-mp@nic.in	Madhya Pradesh excluding the area which are under the jurisdiction of Deputy Director General of Foreign Trade, Nagpur.

2. This issues in Public Interest.

Sd/-
(R.S. Gujral)
Director General of Foreign Trade and
Ex-Officio Special Secretary to the Government of India

